

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

CIVIL APPEAL NO(s). 668 OF 2001

A.P. INDUSTRIAL DEVT.CORPORATION LTD.

Appellant (s)

VERSUS

N.LAXMAN & ORS

Respondent(s)

(With office report )

Date: 28/02/2007 This Appeal was called on for hearing today.

For Appellant(s)

Mrs I Madhavi, Adv.'

Mr B Sridhar, Adv.

Mr. K. Ram Kumar,Adv.

For Respondent(s)

Mr Amit Sharma, Adv.

Mr. Anupam Lal Das,Adv.

UPON hearing counsel the Court made the following

O R D E R

The learned counsel for the appellant has submitted that the appellant will be complying

with the office report within four weeks.

List again on 13.4.2007.

(B.SUDHEENDRA KUMAR)

Registrar

hj